

1	2	3	4	5
5.	Madhya Pradesh	19842	9163	10679.00
6.	Gujarat	347476	271905	75571.00
7.	Maharashtra	1277047	514937	-237890.00
8.	Bihar	74926	90362	-5436.00
9.	Assam	0	0	0.00
10.	Andhra Pradesh	156999	160373	-3374.00
11.	Karnataka	356058	384572	-28474.00
12.	Tamil Nadu	200810	338621	-137815.00
13.	Kerala	7269	5787	1482.00
14.	Orissa	8612	4698	3914.00
15.	West Bengal	2141	2339	-198.00
16.	Nagaland	0	0	0.00
17.	Pondicherry	5947	13856	-7909.00
18.	Goa	3748	3631	117.00
	All India	3726505	4116403	-389898.00

Homoeopathy Research

1486. SHRI ANNA JOSHI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether clinical Research Unit of Homoeopathy in Pune has been closed;

(b) if so, the details thereof;

(c) whether there is a proposal to reopen the unit; and

(d) if so, the likely time thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DEPARTMENT OF INDIAN SYSTEMS OF MEDICINE AND HOMOEOPATHY) (SHRI PABAN SINGH GHATOWAR) : (a) and (b) Yes, Sir. As a result of the review of the working of the Council conducted by the Government, the Clinical Research Unit of Homoeopathy at Pune alongwith Drug Providing unit at Bhagalpur and Central Research Institute of Homoeopathy at Calcutta were closed in 1986 after taking the approval of the President of the Council.

(c) and (d) No, Sir. There is no such proposal at present.

[Translation]

Privatisation of Irrigation Projects

1487. SHRI SATYA DEO SINGH :

SHRI AMAR PAL SINGH :

Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the high level committee set up to examine the feasibility of privatisation of irrigation and multi-purpose projects has submitted their Report;

(b) if so, the details thereof;

(c) the action taken by the Government thereon; and

(d) if not, the time by which the Report is likely to be submitted?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.V. RANGAYYA NAIDU) :

(a) Yes, Sir.

(b) and (c) The Committee concluded that while private sector participation is feasible in respect of all irrigation (surface and ground water) and multi-purpose projects, it would be desirable to introduce this on a pilot basis for select projects that do not have problems of inter-state issues, security, etc. The Committee has also recommended on various other related aspects like basis of Private Sector participation, financial aspects, legal aspects, concessions to be offered to Private investors etc. After finalisation of necessary guidelines based on the recommendations of the Committee, the State Governments are to take initiatives in respect of private sector participation in irrigation and multipurpose projects.

(d) Does not arise.

[English]

Army in Afforestation Programme

1488. SHRI GOPI NATH GAJAPATHI : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :